

National Company Law Tribunal

Allahabad Bench

CA NO.91(ALD)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE COMPANY: Global Nonwovens Ltd & Jindal Poly Films Ltd

SECTION OF THE COMPANIES ACT: u/s 230/240 of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Diptiman Singh	Advocate		DSingh
<u>2.</u>	M. K. Bagchi	OL ALD	RD(RS)	me

CP No. 91/Ald/2016, Global Nonwovens Ltd & Jindal Poly Films Ltd.

Company petitioner is represented by the Counsel Mr. Sri Dharm Singh. The petitioner filed an affidavit of proof of service to the respondent. The same is taken on record. The Learned Official Liquidator makes representation on behalf of the office of the Regional Director Northern Region/Central Government. He seeks time for filing report by two weeks. Time is granted. The matter be listed on 27th Feb, 2017.


06/02/2017
Mr. H.P. Chaturvedi Member (J)

Dated: - 06.02.2017